

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

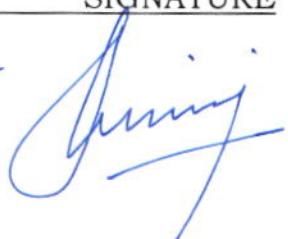
T.C.P No. 68/(MAH)/2010  
MA No. 49/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Mr. Vikram Ahuja  
V/s.  
M/s. Greenstone Investment Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	DR. U. K. GHOSH, SR. ADV	Petitioner	
2.	MR. Himanshu Vij, Adv		

1. Mr. V. R. Dholakia, Sr. Adv  
with Mr. Kunal Mehta  
i/b Negandhi Shah &  
Humayatullah fee  
Reep. No. 1.4 85.





Order

MA 49/2017 IN TCP No.68/397-398/NCLT/MB/MAH/2010

Both the parties are hereby directed to file written submissions on or before the next date of hearing.

List this matter for hearing on 12<sup>th</sup> & 13<sup>th</sup> June, 2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)